GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1776 TO BE ANSWERED ON 20.12.2018

PMGSY

1776. SHRI UDAY PRATAP SINGH: SHRI KAPIL MORESHWAR PATIL:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of proposals received for allocation of funds along with the allocation made under the Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last three years and the current year, Statewise;
- (b) the number of proposals approved by the Government along with the number of those lying pending for the clearance during the said period;
- (c) whether the Government proposes to focus on those villages where there is urgent requirement of construction of roads and if so, the details thereof;
- (d) whether the Government also proposes to expedite the construction of roads in the upcoming months/years; and
- (e) if so, the details thereof including the current phase of the PMGSY under progress across the country, State-wise including Maharashtra and Uttar Pradesh?

ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

(a) & (b): The funds under Pradhan Mantri Gram Sadak Yojana (PMGSY) are released to the State Governments for the projects sanctioned; based upon their absorption capacity, balance works in hand, unspent balance available, and fulfillment of criteria as per the programme guidelines.

State wise details of fund released under PMGSY during the last three years and the current year till 18.12.2018 is given at **Annexure-I.**

(c): Government of India, recognizing importance of rural road connectivity as a key ingredient in ensuring sustainable poverty reduction, launched PMGSY, as a Centrally Sponsored Scheme on 25th December, 2000. The scheme has the primary objective of providing single All Weather Road Connectivity to eligible unconnected habitations with a population of 500 and above (as per 2001 census) in plain areas. In respect of Special Category States (i.e. Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura, Himachal Pradesh, Jammu & Kashmir and Uttarakhand), the Desert Areas (as identified in the Desert Development Programme), the Tribal (Schedule V) areas and Selected Tribal and Backward Districts (as identified by the Ministry of Home Affairs and erstwhile Planning Commission) the objective is to connect eligible unconnected Habitations with a population of 250 persons and above (Census

- 2001). For critical Left Wing Extremism (LWE) affected blocks as identified by Ministry of Home Affairs the unconnected habitations with population 100 and above (as per 2001 Census) is eligible to be covered under PMGSY scheme. The habitations besides fulfilling the population criteria should be mapped on the core network.
- (d): States have been advised to increase their execution and contracting capacity in order to compete the sanctioned works before the target period. The target for completion of PMGSY-I aimed at providing all weather connectivity to eligible unconnected habitations has been advanced to March, 2019. The progress of implementation of PMGSY is regularly reviewed by way of Regional Review Meetings (RRMs), Performance Review Committee (PRC) Meetings & Pre-Empowered/Empowered Committee Meetings with the States In addition to this, special review meetings are also held by Secretary/ Joint Secretary, Ministry of Rural Development with Chief Secretaries/Principal Secretaries of the States.
- (e): The status of progress made in implementation of PMGSY I & II, State-wise upto November 2018 is enclosed at **Annexure II.**

Annexure referred to in reply of para (a) to (b) of Lok Sabha Unstarred Question No.1776 for 20.12.2018

(Rs in Crore)

S.No.	State	2015-16	2016-17	2017-18	(Rs in Crore) 2018-19 (up to 18.12.2018)
1	Andhra Pradesh	379.20	197.59	92.37	99.21
2	Arunachal Pradesh	375.00	205.92	700.00	449.25
3	Assam	347.82	475.76	575.58	887.83
4	Bihar	2781.00	2958.34	1349.31	26.37
5	Chattisgarh	498.00	449.81	338.96	450.25
6	Goa	0.00	0.00	0.00	0.00
7	Gujarat	474.10	31.04	0.00	0.00
8	Haryana	304.69	44.01	0.00	0.00
9	Himachal Pradesh	268.40	396.61	399.56	461.75
10	Jammu & Kashmir	488.00	755.61	1400.00	6.60
11	Jharkhand	864.99	819.59	1122.26	13.22
12	Karnataka	140.80	331.95	5.00	0.00
13	Kerala	151.00	179.45	169.13	98.522
14	Madhya Pradesh	1122.00	1979.48	1294.63	257.14
15	Maharashtra	553.30	606.00	270.59	3.37
16	Manipur	299.80	412.19	231.50	293.63
17	Meghalaya	150.70	211.99	50.04	97.75
18	Mizoram	50.90	93.36	200.00	0.000
19	Nagaland	4.00	8.05	8.80	74.80
20	Odisha	1382.70	1925.67	2147.80	1244.71
21	Punjab	221.10	275.66	339.15	0.00
22	Rajasthan	559.90	559.41	1120.26	0.00
23	Sikkim	68.60	138.16	337.00	199.40
24	Tamil Nadu	205.00	309.58	636.39	295.63
25	Telangana	273.73	146.03	99.22	0.00
26	Tripura	274.83	392.27	135.38	0.00
27	Uttar Pradesh	1110.35	1234.87	866.81	244.63
28	Uttarakhand	409.19	550.20	702.21	498.85
29	West Bengal	1427.58	819.18	1058.35	548.43
	Total	15186.68	16507.75	15650.29	6251.36

Annexure referred to in reply of para (e) of Lok Sabha Unstarred Question No.1776 for 20.12.2018

Sr.No.	State Name	Length of road works cleared (in km)	Length of road works completed (in km)	
1	Andhra Pradesh	15,812.94	13,983.37	
2	Arunachal Pradesh	13,910.94	7,069.00	
3	Assam	27,358.74	18,799.69	
4	Bihar	57,180.74	48,844.48	
5	Chhattisgarh	37,785.26	29,186.49	
6	Goa	182.74	155.33	
7	Gujarat	12,726.53	12,553.44	
8	Haryana	5,614.34	5,579.01	
9	Himachal Pradesh	18,443.24	14,524.27	
10	Jammu and Kashmir	19,700.41	9,799.87	
11	Jharkhand	26,155.96	20,427.52	
12	Karnataka	18,600.55	18,569.59	
13	Kerala	3,916.71	3,278.03	
14	Madhya Pradesh	81,112.32	72,278.59	
15	Maharashtra	27,737.01	26,080.90	
16	Manipur	11,361.14	6,464.77	
17	Meghalaya	2,969.01	1,745.61	
18	Mizoram	4,167.98	3,029.31	
19	Nagaland	4,154.45	3,575.77	
20	Odisha	60,983.21	49,000.11	
21	Punjab	8,280.03	8,173.39	
22	Rajasthan	69,748.70	66,337.39	
23	Sikkim	4,915.49	3,749.38	
24	Tamil Nadu	19,311.23	16,470.79	
25	Tripura	4,952.47	4,191.64	
26	Uttar Pradesh	58,206.29	55,634.10	
27	Uttarakhand	15,609.57	9,950.51	
28	West Bengal	34,995.09	27,879.87	
29	Telangana	11,641.70	10,178.84	
	TOTAL	677,534.79	567,511.07	